

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 30714/2014

(Arising out of impugned judgment and order dated 04-04-2013 in SA No. 310/2013 passed by the High Court of Judicature at Allahabad)

THE STATE OF UTTAR PRADESH DISTRICT
MAGISTRATE & ORS.

Petitioner(s)

VERSUS

SHANTI DEVI & ORS.

Respondent(s)

(IA No. 1/2014 - CONDONATION OF DELAY IN FILING)

Date : 27-09-2023 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Suraj Singh, Adv.
Mr. Manoj Kumar Sharma, Adv.
Mr. Bhuwan Chandra, Adv.

For Respondent(s) Mr. Deepak Tyagi, Adv.
Mr. K.K. Gautam, Adv.
Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel the Court made the following

O R D E R

Delay condoned.

Leave granted.

(NITIN TALREJA)
COURT MASTER (SH)

(KAMLESH RAWAT)
ASSISTANT REGISTRAR